

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO -412  
ANSWERED ON – 06/12/2023

**CONSTRUCTION OF ROADS UNDER CRIF IN KARNATAKA**

**412. SHRI IRANNA KADADI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of funds mobilized and spent by Government under Central Road and Infrastructure Fund (CRIF) scheme during the last three years and the current year, State/UT-wise;
- (b) the number of roads identified for development under CRIF scheme in the country including Karnataka, district-wise;
- (c) the details of the roads identified and the construction work started on the recommendations of the State Government of Karnataka and the time by which all these works are likely to be completed;
- (d) whether inspection regarding implementation of CRIF scheme has been conducted; and
- (e) if so, the details and outcome thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last three years and the current year are placed at Annexure-I.

(b) State / UT – wise details of proposals for State Road projects received and finalized under CRIF Scheme during the last three years and the current year, including for the State of Karnataka, are placed at Annexure-II. The proposals are finalized State / UT - wise and not district-wise.

(c) Thirty-six State Road projects, including two bridges, in a length of about 241 km amounting to Rs. 663 Crore, are under implementation under CRIF Scheme in the State of Karnataka, with scheduled date of completion in a phased manner by September, 2024.

(d) and (e) Based on the section 7A and 11 of CRIF Act, 2000, the Ministry finalised the criteria for allocation of funds for development and maintenance of State Roads under CRIF Scheme in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020 and amendments were issued in April, 2022.

The criteria inter-alia provides for inspection of works under the scheme as under:-

- i. Project monitoring and quality control of works to be done at regular intervals.
- ii. Quality monitoring system at State / UT level to consist of experts and supporting staff appointed by State Govt. / UT including State Quality Monitor.
- iii. Quality monitoring system at State / UT level to devise a Quality Assurance System delineating requirement of quality, responsibility of officers and contractors, conduct independent tests, examine Quality Assurance documentation, responsibility of training PWD staff and recommending laboratory and field testing facilities.
- iv. Inspection of works by civil engineer(s) having degree in civil engineering and 10 years' experience / Inspection of works by an independent impartial agency/ firm.

## ANNEXURE-I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 412 ANSWERED ON 06.12.2023 ASKED BY SHRI IRANNA KADADI REGARDING CONSTRUCTION OF ROADS UNDER CRIF IN KARNATAKA**

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last three years and the current year:-

Amount in Rs. Crore									
Sr. No.	State/UT	2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual**	Release**	Accrual**	Release**
1	Andhra Pradesh	325.54	322.00	334.96	300.80	380.19	356.55	420.10	288.52
2	Arunachal Pradesh	125.48	42.03	128.39	128.33	147.65	183.63	167.75	51.92
3	Assam	140.74	220.81	143.80	77.51	169.64	122.82	194.65	58.77
4	Bihar	195.30	425.93	201.16	447.06	226.47	226.47	258.43	218.36
5	Chhattisgarh	237.50	234.92	245.74	230.29	281.12	86.92	320.19	
6	Goa	14.43	0.00	13.41	0.00	16.26	0.00	18.47	
7	Gujarat	424.68	430.74	434.06	725.29	509.31	249.12	586.35	73.79
8	Haryana	167.73	78.54	177.05	163.71	197.73	0.00	205.63	
9	Himachal Pradesh	97.27	95.95	99.74	188.01	117.73	169.05	136.32	115.18
10	Jharkhand	160.88	78.77	164.33	40.79	184.96	81.56	207.57	
11	Karnataka	439.77	434.99	443.11	442.90	513.13	465.27	608.06	492.44
12	Kerala	132.26	273.99	126.77	126.71	147.19	133.46	171.14	
13	Madhya Pradesh	541.01	535.13	556.21	622.93	632.99	573.96	719.10	594.06
14	Maharashtra	683.27	675.84	683.80	390.27	783.19	1,084.15	886.63	749.17
15	Manipur	35.85	13.22	36.60	13.43	42.10	13.81	48.37	15.66
16	Meghalaya	40.81	76.93	40.63	90.55	47.51	43.08	54.83	33.25
17	Mizoram	32.56	32.28	33.14	22.06	38.20	10.96	43.62	11.67
18	Nagaland	26.44	37.41	27.02	27.00	31.31	28.39	35.54	30.03
19	Odisha	289.54	534.19	298.67	535.07	340.95	313.52	387.41	82.04
20	Punjab	148.77	141.18	149.41	193.35	176.96	106.84	195.33	
21	Rajasthan	622.71	141.81	627.89	148.40	715.82	906.62	812.41	324.38
22	Sikkim	12.09	3.98	12.06	25.78	14.09	17.04	16.27	
23	Tamil Nadu	352.04	503.17	350.32	350.15	402.67	377.63	457.11	386.24
24	Telangana	256.08	253.29	262.01	261.88	304.27	275.89	335.09	
25	Tripura	17.89	48.84	18.49	33.76	21.23	19.42	23.94	14.66
26	Uttar Pradesh	582.69	576.36	616.59	616.29	702.42	658.75	777.40	656.86
27	Uttarakhand	97.23	61.34	98.85	98.80	114.01	378.17	129.83	109.70
28	West Bengal	209.20	136.11	213.97	287.06	240.31	217.90	275.67	131.88

Amount in Rs. Crore									
Sr. No.	State/UT	2020-21		2021-22		2022-23		2023-24 (till 31.10.2023)	
		Accrual	Release	Accrual	Release	Accrual**	Release**	Accrual**	Release**
29	Andaman & Nicobar Islands	15.12	15.12	15.17	10.08	17.49	15.81	19.75	5.56
30	Chandigarh	6.16	0.00	4.76	0	6.55	0.00	7.39	0.00
31	Dadar & Nagar Haveli	5.61	5.61	4.80	2.38	5.74	0.31	6.50	0.00
32	Daman & Diu								
33	Delhi	34.15	0.00	27.20	0	32.06	0.00	36.31	0.00
34	Jammu & Kashmir	94.51	79.40	96.91	321.18	113.61	343.61	128.67	108.72
35	Ladakh	246.22	96.95	250.83	0.00	289.06	83.44	326.41	0.00
36	Puducherry	8.47	8.47	7.39	5.18	10.39	7.83	11.76	0.00

**Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.**

**\*\*Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 412 ANSWERED ON 06.12.2023 ASKED BY SHRI IRANNA KADADI REGARDING CONSTRUCTION OF ROADS UNDER CRIF IN KARNATAKA**

State / UT – wise details of proposals for State Road projects received and finalized under CRIF Scheme during the last three years and the current year, including for the State of Karnataka: -

Sl. No.	State/ UT	Length in km, Cost in Rs. Crore		
		Projects received and finalized		
		No.	Length	Cost
<b>2020-21</b>				
1	Andhra Pradesh	46	675.58	945.9
2	Assam	13	200.81	606.27
3	Bihar	1	2.15	204.95
4	Madhya Pradesh	1	107	153.62
5	Maharashtra	276	2262.56	2230.74
6	Punjab	12	144.16	211.22
7	Rajasthan	32	530.56	723.53
8	Tripura	1	16	15.87
9	Uttarakhand	3	0	2776.59
10	West Bengal	7	135.78	482.78
<b>2021-22</b>				
1	Arunachal Pradesh	27	294.31	553.48
2	Chhattisgarh	15	315.72	846.02
3	Goa	6	75.09	80.51
4	Haryana	1	24.1	99.14
5	Himachal Pradesh	13	94.02	237.95
6	Madhya Pradesh	24	600	1893
7	Maharashtra	276	1597	2231
8	Meghalaya	15	127.31	256.6
9	Mizoram	1	10.25	46.57
10	Odisha	35	619.01	1726.8
11	Punjab	5	24.21	272.02
12	Rajasthan	81	1607.26	2045.61
13	Telangana	48	611.51	878.55
14	Uttarakhand	42	370	615.48
15	Ladakh	17	422.41	297.24
16	Puducherry	4	41.27	33
<b>2022-23</b>				
1	Andhra Pradesh	37	391.20	1,269.94
2	Arunachal Pradesh	3	-	32.64

Length in km, Cost in Rs. Crore				
Sl. No.	State/ UT	Projects received and finalized		
		No.	Length	Cost
3	Bihar	27	121.84	1,541.81
4	Chhattisgarh	6	-	314.89
5	Haryana	11	278.56	724.46
6	Himachal Pradesh	1	-	103.31
7	Jharkhand	17	215.68	1,128.22
8	Karnataka	22	-	784.50
9	Kerala	37	403.25	673.14
10	Madhya Pradesh	39	625.74	3,046.73
11	Maharashtra	146	943.23	1,859.46
12	Punjab	20	372.39	526.09
13	Odisha	6	-	360.50
14	Rajasthan	14	-	673.65
15	Tamil Nadu	51	102.94	1,001.76
16	Telangana	5	-	432.84
17	Uttar Pradesh	17	80.00	1,095.00
18	Uttarakhand	6	-	193.92
19	West Bengal	14	345.64	997.07
<b>2023-24 (till 24.11.2023)</b>				
1	Arunachal Pradesh	7	-	118.50
2	Himachal Pradesh	5	71.54	294.93
3	Madhya Pradesh	2	-	61.70
4	Rajasthan	74	1,709.63	2,233.62
5	Telangana	11	62.24	560.08

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